

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(4)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/02/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER : CA/173/2016
PETITION NUMBER : CP/3/2016
NAME OF THE PETITIONER(S) : ARAVIND NADATHUR
NAME OF THE RESPONDENT(S) : M/S ikonzer Solutions Private Limited & 7 others
SECTION : 241/242

Sl.No.	NAME (IN CAPITAL)	- REPRESENTED BY	SIGNATURE
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1)	S.V. RAMAKRISHNA G.V. MOHAN KUMAR	Counsel for Respondent 2 -	Gunnur
	M/s. G. Sivasankarana G. Akila.	Counsel for petitioner -	Gid -

ORDER

Counsel for both the parties present, submitted that Mr. K.Jayabal, Advocate Commissioner has not completed his assignment and there is no representation on behalf of the Advocate Commissioner, whereas he has been instructed to submit the report on this date. The **Registry** is directed to issue notice to Mr.K.Jayabal, Advocate Commissioner. Counsel for Respondent undertakes to send a private notice to the Advocate Commissioner, for his presence before this Bench on the next date of hearing. Put up on **23.02.2018 at 10.30 AM.**

sd/-
(CH.MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)